

उत्तर प्रदेश में ऐरोमेटिक निस्सारण संयंत्र का निर्माण

8639. श्री चन्द्र पाल शैलानी :
क्या पेट्रोलियम, रसायन और उर्वरक मंत्री उत्तर प्रदेश में एक ऐरोमेटिक निस्सारण संयंत्र लगाने के बारे में 8 सितम्बर, 1981 के अतारांकित प्रश्न संख्या 3230 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या इस परियोजना के लिए विशिष्ट स्थान का चुनाव करने हेतु भू-सर्वेक्षण और मिट्टी परीक्षण पूरा हुआ है ;

(ख) क्या प्रोसेस लाइसेंस प्रदाताओं का चुनाव और अनुमोदन कर दिया गया है ;

(ग) यदि हां, तो उस कम्प्लेक्स का निर्माण कार्य कब तक आरम्भ हो जाएगा ; और

(घ) इस संबंध में पूर्ण ब्यौरा क्या है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री पी० शिव शंकर) : (क) भू-जांच कार्य पूरा कर लिया गया है। भूमि सर्वेक्षण कार्य जारी है।

(ख) जी, नहीं।

(ग) और (घ). इस अवस्था में यह बताना संभव नहीं है कि निर्माण कार्य कब आरम्भ होगा।

Conference on Transmission Losses and Related Problems

8640. SHRI D. L. BAITHA: Will the Minister of ENERGY be pleased to state:

(a) whether there was a Conference of Power Engineers, technical managers and representatives of State Elec-

tricity Boards on the problems of losses on power transmission and other related problems in the Capital on 27th February, 1982;

(b) if so, what are the main recommendations of the Conference; and

(c) Government's reaction to those recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) According to information available, on such conference was held in the capital on 27th February, 1982.

(b) and (c). Do not arise.

Protest by Punjab Government for NGT Including their Power Projects in Sixth Plan

8641. SHRI L.S. TUR: Will the Minister of ENERGY be pleased to state:

(a) whether protest has been lodged by the Punjab Government for NGT including any power project of the State in the Sixth Plan;

(b) if so, whether as reported in The Tribune dated 7th March, 1982, Punjab will suffer badly; and

(c) what steps are being taken to satisfy the people of Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The Plan of the Punjab State was finalised by the Planning Commission following discussions with the officials of the State and after taking into consideration all the relevant factors essential in this regard.

Punjab has at present a total installed capacity of 1536.34 MW including shares from Bhakra and Beas complex. A number of projects, as indicated below, totalling to a capacity of 1011.28 MW are presently under construction.

In addition, Punjab would be getting share from the ongoing central sector

projects, namely, Baira Siul, Salal and Singrauli:

Sl. No.	Name of Project	Installed Capacity MW	Benefits (MW)	
			During 1981-85	During 1985-90
<i>Hydro</i>				
1	Shanan Extension	50	50	..
2	Shanan Renovation	12	12	..
3	Mukarian	207	90	117
4	Anandpur Sahib	134	134	..
5	Dchar Extension (State's Share).	158.4	158.4	..
6	Pong Extension (State's Share)	29.88	29.88	..
<i>Thermal</i>				
7	Ropar	420	210	210
		1011.28	684.28	327

Besides, work on Thein Dam (4x120 MW) have also started.

In addition, to supplementing the efforts of the State in creation of new generation capacity, a Regional Load Despatch Centre is being set up in the Central Sector in order to enable integrated operation of all the power systems in the Northern Region, transfer of power from the surplus areas to deficit areas and exchange of power in emergency outage conditions. Concrete steps have also been taken to improve the power generation from the existing power stations in the State.

Recommissioning of Thermal Power Stations partially or wholly shut-down

8642. SHRI KAMAL NATH: Will the Minister of ENERGY be pleased to state:

(a) when Thermal Power Stations, which have been partially or wholly shut-down, shall be recommissioned;

(b) whether it is a fact that recommissioning has been delayed because

of work-to-rule agitation by Engineers of MPEB; and

(c) what remedial measures are being taken to prevent such situations?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

Category IV drugs

8643. SHRI RAMAVTAR SHASTRI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the tripartite talk between the drug industry, chemists and his Ministry has failed on the margin issue of category IV drugs;

(b) if so, the reasons thereof; and

(c) the reaction of Government thereto?